

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 936 of 2020

IN THE MATTER OF:

BDH Industries Ltd.

...Appellant.

Versus

Mars Remedies Pvt. Ltd.

...Respondent.

Present:

For Appellant: Mr. Kairav Trivedi, PCA.

**For Respondent: Mr. MS Vishnu Sankar, Mr. Pavan Godiawala
And Ms. Athira G. Nair, Advocates.**

**ORDER
(Virtual Mode)**

10.03.2021 Respondent to file brief Written-Submissions not more than three pages within two weeks.

Parties may file 'Copies of Judgments' on which, they want to refer and rely on, within two weeks, separately.

List the Appeal 'For Admission (After Notice)' Hearing on **20th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**